

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 377
ANSWERED ON 19/07/2022

‘D’ PLUS LIST UNDER PMAY-G

377. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken or proposes to take any steps to provide housing through inclusion in the ‘D’ plus list of the scheme by re-surveying to provide housing facilities under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) to the villagers living in remote small villages Shirampur, Rahata, Kopargaon, Rahuri, Nevasa, Sangamner, Akole falling under the Shirdi Parliamentary Constituency of Maharashtra; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): In order to achieve “Housing for All”, the overall target is to construct 2.95 crore houses under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in rural areas. The beneficiaries under the scheme are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These parameters/criteria are applied both on SECC 2011 and “Awaas+” survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter. The number of eligible beneficiaries available through SECC database currently stands at 2.15 crore (approx.). In order to fill the gap of 80 lakh houses (2.95-2.15), Awaas+ data is being utilized. Out of this, a target of 63.68 lakh has been allocated to the States/UTs till date, including full and final target of 3,91,921 houses allocated to Maharashtra. At present, there is no proposal under the consideration of the Ministry for conducting re-survey for inclusion of additional beneficiaries in Awaas+ list.
